

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

Principal Bench, New Delhi

In

Original Application No. 104/2018

In the matter of:-

Shivpal Bhagat & Ors

Applicant(S)

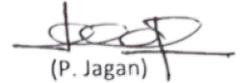
Versus

Union of India & Ors

Respondent(S)

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(P. Jagan)

Nodal Officer of Oversight committee
Regional Director
Central Pollution Control Board
Parivesh Bhawan, Paryavaran Parishar
E-5 Arera Colony
Bhopal-462016

Place- Bhopal

Date- 17th November 2020

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In the OA No. 104/2018

Shivpal Bhagat Versus Union of India &Ors

**Status Report by Oversight Committee appointed by Hon'ble NGT vide order dated
27.02.2020**

Hon'ble NGT vide its order dated 27.02.2020 in OA No 104/2018 has accepted the recommendations of the report submitted by its committee on 15.10.2019 in the same matter and directed this committee to serve as an oversight committee for the implementation of the recommendations and the Hon'ble NGT orders. The Hon'ble NGT asked the oversight committee to give a status report as on 30.06.2020 by 15.07.2020. In compliance of the Hon'ble NGT order, the first meeting of the committee was conducted on 11.05.2020. The Status report based on the meeting was submitted in Hon'ble NGT on 22.07.2020. After due consideration of report Hon'ble NGT vide its order dated 28.07.2020 (**Annexure-I**) has given an extension of two month time for field visit and meeting with concerned authorities about development of health facilities, road conditions and drinking water supply. In order to formulate the visit plan and discuss the progress reported by various organisation second meeting of the committee was convened on 16.10.2020 through VC. The meeting was attended by all the members of the committee detailed as under-

1. Sh. P. Jagan , Regional Director. CPCB,Bhopal
2. Dr. Purussottam Sakhare, Scientist 'D' Regional Office, MoEF&CC, Nagpur
3. Dr. Paras Ranjan Pujari, Principal Scientist, NEERI, Nagpur
4. Dr. Sharachchandra Lele, Distinguished Fellow, ATREE, Bangluru
5. Sh. A. K. Gedam, Regional Officer, CECB, Raigarh

As decided in the first meeting, the progress report obtained from RO, Raigarh on short term and long term plan has been discussed in detail. CPCB has presented the progress made in various components of short term and long term plan with discussion

on further course of action. In accordance with the status presented committee has decided to conduct field visit during 09-11 November 2020 for physical verification of status on site. Dr. Sharachchandra Lele, Distinguished Fellow, ATREE, Bangluru could not join the field visit due his preoccupation on the day of visit. Dr. R. P. Mishra, Scientist 'D' CPCB, Bhopal has represented the Nodal Officer during field visit. The status of the progress made is compiled and presented as under-

S. No.	Orders of the Hon'ble NGT from recommendations in the report, November 2019	Compliance Review Status on 09.11.2020
01	Short term measures	
a)	Requiring all coal mines in Raigarh district to accept fly ash for disposal through OB dump and back-filling. (Action by respective Coal mine companies).	Three SECL mines are found complying. Letters were issued to SECL Chaal OC, Monnet Ispat, HINDALCO Limited and M/s Ambuja Cement Ltd. M/s HINDALCO mines informed about no OB dump because of continuous back filling of mined area with OB as per Approved mining plan. M/s Monnet Ispat Mines has been taken over by SECL. No response received from M/s Ambuja Cement Limited. More over CEA vide its letter dated 14.02.2020 has informed about declaration of abandoned mines on recommendation of task force. The list includes 24 abandoned OC mines of Chhattisgarh to be used for filling of fly ash generated from TPP. Process of allocation no of these mines to TPP of Chhattisgarh is under taken by CECB and is on advance stage. Annexure-II
b)	Given the seriousness of improper fly ash dumping in low lying areas, and the practical difficulty in rigorously monitoring the implementation of the recent SOP in the field, no further disposal of fly ash in low-lying areas by TPP/CPP companies to be permitted and all Gram Panchayats in Raigarh	District Collector of Raigarh has issued letter to concerned department for directing all gram panchayats for not issuing any NOC to use low lying area for disposal of Fly Ash. During visit of the committee, disposal of fly ash in low lying area was not observed.

	district to be directed to stop issuing NOCs for the same.	Annexure-III
c)	Requiring that whatever coal is being supplied to JPL and JSPL from Gare Palma IV/2&3 should be transported through the already existing closed conveyor belts and no such coal transport should be allowed via trucks. (Action by SECL).	Based on the observation of CECB, RO, Raigarh, it seems to be complied.
d)	Establishment of monitoring cell by PHED to monitor water quality being used by the residents of villages and provide pre – treatment facility and removal of geogenic contaminants and anthropogenic contaminants before its use as drinking water. Specifically, the quality of water treatment in the mine-supported water supply system in village Kondkhel needs to be ensured by PHED as per drinking water norms.	The representative of PHED present during visit of the committee has informed that PHED established water testing laboratory at Gharghoda and Raigarh for testing of drinking water quality of the area. Moreover 12 hand pumps, 02 Power pumps and 01 tap water supply have been provided in Kondkel area. (Annexure-IV) The residents of the village has informed about frequent lowering of ground water table due to UG mining activity. Representative of the PHED was also in concurrence with the observation of the villagers. In order to ensure regular and good water quality to villagers the committee has directed M/s Hindalco to provide tap water in village and ensure quality of water in coordination with PHED Raigarh.
e)	Installation of adequate number of CCTV and CAAQM stations in coal mining area. Proper records under CCTV coverage shall be maintained by coal mines to ensure movement of covered trucks loaded with coals and regular and comprehensive operation of sprinklers in coal zone, stockyard and all mine roads. CAAQMS shall be connected to CECB/CPCB server, and also displayed on the mine gates for public information. (Action by respective coal mine companies).	<ul style="list-style-type: none"> - As per field report by CECB, RO, Raigarh it seems that CCTV has been installed by M/s HINDALCO Industries, SECL Gare Palma IV/2 & 3, SECL Chhal. SECL Gare Palma IV/1. At the time of visit M/s Monnet Ispat Mines were not found operational. - In case of installation of CAAQMS all the mines have informed that as per mandatory conditions of EC and CTO fixed location ambient air Quality monitoring is being conducted by

		the units and reports are regularly submitted to MoEF&CC and CECB.
f)	Proper repairing and maintenance of roads both inside and outside the mine area to ensure smooth movement of trucks and other load carrying vehicles. (Action by Public Works Department and respective mining companies). Indian Railways to be directed to submit a time-bound action plan for commissioning of the railway line in Tamnar and Gharghoda blocks to ensure all coal transportation by rail.	<ul style="list-style-type: none"> - Letter issued to PS, PWD, S-1/03, Mahanadi Bhawan, Raipur by this office vide number RDB/NGTOA-104/2018/553 dated 07.09.2020. EE PWD was present before committee to appraise the status of PWD roads in the area. Committee has observed very bad road condition in Tamnar and Gharghoda area which seems to be one of the major factors for deterioration of ambient air quality. EE PWD Sh. Khamra has informed the committee about requirement of immediate construction of approximate 111 Km CC road (Raigarh to Dharmajay Garh about 76 Km and Punjipatra to Milupara about 35 Km) but due to budget constraint the work is pending since last several years. More over SECL has paid an amount of 42 Crore to Raigarh PWD for construction of 19 kms, 7m wide tar road from Gharghoda to Jampali in compliance of Hon'ble NGT order. - IRCON International Limited, in reference to our letter dated 07.09.2020 has informed that 44 Km Railway line work from Kharsia- Gharghoda- Korichhapar has been completed and started transportation of coal. Work for 14 km rail line from Gharghoda- bhalumuda- Gare Palma will be completed by June 2021. Rail line work from Karichhapar –

		<p>Kurumkela- Dharamjaygarh will be completed by December 2020. IRCON has to construct 05 numbers of coal siding in Tamnar and Gharghoda area for increasing rail coal transportation. As on date of committee visit IRCON has completed 03 coal siding and made 01 siding operational, 02 more siding will be made operational by December 2020. As informed by the representative of Indian Railway rest 02 sidings shall be completed by March 2021.</p> <p>(Annexure-V)</p> <p>Compliance in Progress.</p>
g)	<p>Proper and free health care facilities with multispecialty treatment system may be provided in all coal mine-adjacent villages as per the recommendations of the committee report of 14.6.2019 in the Dukalu Ram (OA 314/2014 CZ) case. (Action by respective coal mine companies).</p>	<p>Mitigation measure for health issues is to be overseen by the Principal Secretary, health, Govt. of Chhattisgarh. For this purpose, the existing arrangements in the local areas may be reviewed and further strengthened to meet the requirements. The Principal Secretary Health, Govt. of Chhattisgarh is at liberty to issue appropriate directions to the concerned project proponents also for their initiatives out of CSR funds.</p>
h)	<p>Strict vigilance by MOEF&CC for green belt development compliance as per EC conditions</p>	<p>MoEF&CC has started close monitoring for green belt development in all coal mines.</p> <p>Compliance in progress.</p>
i)	<p>We also recommend that no further conversion of UG mines to Open Cast mines be permitted in Tamnar and Gharghoda, keeping in mind the environmental costs in terms forest loss, major noncompliance in pollution control and social cost(rehabilitation).</p>	<p>Letter has been issued to MoEF&CC (IA-Coal) for implementation of restriction on conversion of UG coal mines to OC coal mines in Tamnar and Garghoda area of District Raigarh.</p>
02	LONG TERM MEASURES	
a)	<p>Commissioning a detailed and</p>	<p>The matter was discussed with</p>

	comprehensive environmental load carrying capacity study (as mentioned in NGT order), to be carried out by a reputed environmental research institute over a 24 month period.	CPCB HO and got advised to include the project in State EC fund as defined by Hon'ble NGT. In order of this proposal for the same has been prepared by CECB and submitted to CPCB for compilation of all project and submission before Hon'ble NGT. Annexure-VI Compliance in progress.
	Mode of commissioning of this study may please be decided by the Hon'ble NGT and necessary directions may please be issued accordingly	
b)	To reduce the pollution and other impacts caused by road transport of coal and other minerals directions may be issued that coal transport by road from coal mines or to thermal power plants in these two blocks will be permitted only for 1 year, after which transport must be done by rail of closed conveyor belt.	As per report obtained from SECL it is evident 35% increase in daily average dispatch by rail in comparison to the FY-2019-20 after construction of new rail line between Kharsia-Gharghoda- Korichhapar. Coal dispatch from Korichhapar railway siding commenced in the FY-2019-20. It is assumed that coal transport by rail may increase by 50% in addition to earlier transport in rail by December 2020.
c)	Condition of green belt development may be incorporated at TOR stage of EC application to ensure that green belt work shall be in place at the time of final presentation for obtaining EC, which shall be verified by MoEF&CC. Further while granting TOR, EAC should specify the location of the green belt to provide buffer between coal mine and human settlements and specify sufficient width of the green belt for the same.	Copy of Hon'ble NGT order dated 27.02.2020 has been sent to IA-Coal on 18.09.2020 for further necessary action by MoEF&CC.
d)	Ministry of coal be directed to include the necessary provisions to ensure the acceptance of fly ash in coal mines for disposal through OB dump and backfilling as per fly ash notification of 2009.	Pursuant upon long deliberations by CPCB, Central Electricity Authority, NTPC and Ministry of Coal through Task Force, list of 24 abandoned OC mines of Chhattisgarh has been submitted to be used for filling of fly ash generated from TPP. Process of allocation of these mines to TPP of Chhattisgarh is under taken by CECB and is on advance stage.

FIELD OBSERVATIONS-

1. Pursuant upon long deliberations by CPCB, Central Electricity Authority, NTPC and Ministry of Coal through Task Force, list of 24 abandoned OC mines of Chhattisgarh has been submitted to be used for filling of fly ash generated from TPP. Member Secretary CECB has informed about considering mine wise allocation of abandoned coal mines as declared by CEA vide its letter dated 14.02.2020. The co-operation of SECL is not satisfactory as many applications of TPP of Tamnar & Gharghoda area are lying unattended by SECL.
2. District collector, Raigarh has issued letter to concern departments for directing all gram panchayats for not issuing any NOC to use low lying area for disposal of Fly ash. During visit committee has observed restriction on fly ash disposal in low lying areas particularly in agricultural fields of the villages.
3. In compliance of letter issued by Nodal Officer of the committee on 07.09.2020 to PS, PHED, Raipur, it was informed that PHED has established water testing laboratory at Gharghoda and Raigarh for testing of drinking water quality of the area. PHED, Raigarh has also established 06 control rooms and circulated the contact numbers of the concern officers to manage any crisis of drinking water availability in Raigarh District. In order to provide proper treatment for removal of any geogenic contaminants PHED Raigarh has also provided 05 Electrolytic DE fluoridation (EDF) plants in 03 villages (Pata, Mudagaon, Saraitola) of Tamnar Block. Moreover 12 hand pumps, 02 Power pumps and 01 tap water supply have been provided in Kondkel area. In addition to above PHED, Raigarh has also proposed drinking water supply scheme (Rs. 1270.41 Lakh project cost) for 10 mining effected villages of Tamnar Block. The details submitted by PHED, Raigarh was verified in Kondkel Village and found insufficient with respect to population of the village. The representative of PHED present during visit of the committee has informed that PHED has established 04 hand pumps, 04 Power pumps and 01 tap water supply have been provided in Kondkel area. The residents of the village has informed about frequent lowering of ground water table due to UG mining activity. Representative of the PHED was also in

concurrence with the observation of the villagers. In order to ensure regular and good water quality to villagers the committee has directed M/s Hindalco to provide tap water supply from mine in village and ensure quality of water in coordination with PHED Raigarh. M/s Hindalco Coal Mine shall also submit report on quantity of mine water generation from UG mines to make an assessment for water supply required from PHED.

4. Installation of CCTV system in mines of the area was reported complied by all mines whereas its proper operation and recording is to be ensured by SECL in its all mines located in Chhal and Gare Palma.
5. EE PWD was present before committee to appraise the status of PWD roads in the area. Committee has observed very bad road condition in Tamnar and Gharghoda area which seems to be one of the major factors for deterioration of ambient air quality. EE PWD Sh. Khamra has informed the committee about requirement of immediate construction of approximate 111 Km CC road (Raigarh to Dharmajay Garh about 76 Km and Punjipatra to Milupara about 35 Km) but due to budget constraint the work is pending since last several years. An amount of Rs. 335 Crore may be required to complete the construction of CC road in the area of Tamnar and Gharghoda. **More over SECL has paid an amount of 42 Crore to Raigarh PWD for construction of 19 kms, 7m wide tar road from Gharghoda to Jampali in compliance of Hon'ble NGT order.**

IRCON International Limited, in reference to our letter dated 07.09.2020 has informed that 44 Km Railway line work from Kharsia – Gharghoda – Korichhapar has been completed and started transportation of coal. Work for 14 km rail line from Gharghoda – Bhalumuda – Gare Palma will be completed by June 2021. Rail line work from Karichhapar – Kurumkela – Dharamjaygarh will be completed by December 2020. IRCON International Limited, in reference to our letter dated 07.09.2020 has informed that 44 Km Railway line work from Kharsia – Gharghoda – Korichhapar has been completed and started transportation of coal. Work for 14 km rail line from Gharghoda – Bhalumuda – Gare Palma will be completed by

June 2021. Rail line work from Karichhapar – Kurumkela – Dharamjaygarh will be completed by December 2020. IRCON has to construct 05 numbers of coal siding in Tamnar and Gharghoda area for increasing rail coal transportation. As on date of committee visit IRCON has completed 03 coal siding and made 01 siding operational, 02 more siding will be made operational by December 2020. As informed by the representative of Indian Railway rest 02 sidings shall be completed by March 2021. ***As per data received from major mining company of the area i.e. SECL, it is reported that 35% coal transport increase has been observed in comparison to last financial year 2019-2020. (Annexure-VII) It is assumed that coal transport by rail may increase by 50% in addition to earlier transport in rail by December 2020.***

6. In reference to instruction on point 2 (a) (ii) regarding carrying capacity study, CPCB has advised CECB to include the project cost in EC fund sponsored project and proposal for same has been prepared by CECB and submitted to CPCB for further essential action.
7. The committee has also discussed the issues in meeting with Collector, Raigarh to expedite the required development as directed by Hon'ble NGT in its order. The outcome of the meeting has been considered in the recommendations.

In view of the above field observations, the recommendations of oversight committee are as under-

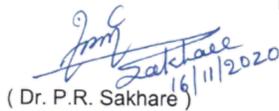
RECOMMENDATIONS -

1. In order to ensure development of health facilities in the villages of mining affected areas, Principal Secretary, Health Chhattisgarh Government may be advised to keep informing the oversight committee about development made in health facilities.

2. Hon'ble NGT may like to direct Principal Secretary, PWD, Chhattisgarh Government to sanction budget of Rs. 335 crore (@Rs 3.00 crore per km) for construction of CC road approximately 111 km length of 7m width (Raigarh to Dharmajay Garh about 76 Km and Punjipatra to Milupara about 35 Km) and ensure its execution before March 2021. In this context time bound action plan with bank guarantee of Rs. 35 Crore may be obtained from PWD, Chhattisgarh to ensure timely execution of the work.
3. Directions from Hon'ble NGT may also be issued to CMD, SECL, Bilaspur to expedite allotment of abandoned coal mines in consultation with CECB and complete it before 31st December 2020.



(Dr.P.R.Pujari)
Senior Principal Scientist,
NEERI, Nagpur (Member)



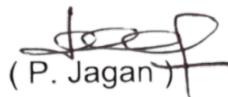
(Dr. P.R. Sakhare)
16/11/2020

Scientist-D, MOEF&CC, Nagpur
(Member)



(Shri. A. K. Gedam)

Regional Officer, CECB, Raigarh
(Member)



(P. Jagan)

Regional Director, CPCB,
Bhopal (Nodal Officer)

Item Nos. 03 & 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 104/2018

(With report dated 24.07.2020)

Shivpal Bhagat & Ors. Applicant(s)

Versus

Union of India & Ors. Respondent(s)

AND

Execution Application No. 05/2019

IN

O. A. No. 104/2018

Shivpal Bhagat & Ors. Applicant(s)

Versus

Union of India & Ors. Respondent(s)

Date of hearing: 28.07.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant(s): Mr. Saurabh Sharma, Advocate

Respondent(s): Mr. Raj Kumar, Advocate for CPCB

ORDER

1. This order is being passed in continuation of order dated 27.02.2020. The issue for consideration is the remedial action against pollution caused by the thermal power plants and the coal washeries in Tamnar and Gharghoda blocks of Raigarh District in Chhattisgarh, including M/s Jindal Power Limited, M/s Jindal Power and Steel Limited, M/s TRN Energy Private Limited, M/s Mahavir Energy & Coal Benefaction Limited, M/s. Hindalco Industries Limited and M/s. Monet

Energy Limited, SECL. The operation of the said units was allegedly resulting in contamination of air, water and land and having adverse impact on the environment and the habitants. Water and soil had toxic metals with potential for health hazard, requiring monitoring of emissions, making the polluter accountable and regulating the polluting activities.

2. Vide order dated 27.02.2020, this Tribunal considered the matter in the light of earlier proceedings and in the light of CPCB report dated 14.10.2019 on the issue of mitigation measures, including installation of Electro-Static Precipitators (ESPs) and Fluidized Gas Desulfurizers (FGDs) in the Thermal Power Plants. The report also considered ground water depletion, soil pollution, forest loss and livelihood loss and after detailed study of various aspects. The measures suggested in the report were directed to be adopted. It was directed:

*“6. We are of the view that since serious deficiencies have been found and there is potential for damage to the environment as observed in the report, the ‘Precautionary’ and ‘Sustainable Development’ principles require that **any further expansion or new projects in the area should be allowed after thorough evaluation only and mechanism for remedial measures should be in place, including oversight of measures for health mitigation.** The Committee already constituted in terms of order of this Tribunal dated 22.07.2019 will act as an Oversight Committee. The nodal agency for the purpose will be the CPCB. Meeting of the Committee may be held atleast once in two months or at such interval as may be decided by the Committee. Mitigation measures for health issues may be overseen by the Principal Secretary, Health, Govt. of Chhattisgarh. For this purpose, the existing arrangements in the local areas may be reviewed and further strengthened to meet the requirements. The Principal Secretary, Health, Govt. of Chhattisgarh will be at liberty to issue appropriate directions to the concerned project proponents also for their initiatives out of CSR funds. The Committee may give a status report on the issue as on 30.06.2020 by 15.07.2020 by e-mail at judicial-ngt@gov.in. The Oversight Committee may issue appropriate directions to the project proponents for other remedial measures.*

7. The above report may be looked into and acted upon by the Ministry of Coal as well as MoEF&CC for such further action as may be necessary.”

3. Accordingly, further report has been filed by the Oversight Committee on 24.07.2020 ending as follows:

*“In view of constantly deteriorating situation of COVID-19 pandemic in Chhattisgarh, Hon’ble NGT may please provide **an extension of two months for field visit and meeting with concerned authorities about development health facilities, road condition and drinking water supply.**”*

In view of above, list again on 19.11.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

July 28, 2020
Original Application No. 104/2018
& Execution Application No. 05/2019
DV



भारत सरकार
Government of India
विद्युत मंत्रालय
Ministry of Power
केन्द्रीय विद्युत प्राधिकरण
Central Electricity Authority
तापयंत्र सिविल अभियन्तत्व प्रभाग
Thermal Civil Design Division

सं.:1/8/27/Task Force/2013-19/टीसीडी/230-338

दिनांक: 14.02.2020

✓ सेवा में,

**As per the list enclosed
(By Email)**

विषय : Task Force constituted to review and recommend a list of abandoned mines/quarries in the country for mine backfilling purpose-reg.

संदर्भ : (i) MoP letter no. 9/7/2011-St.Th. dated: 05.02.2020

महोदय,

MoEF&CC had issued Gazette Notification dated 14.09.1999 and subsequently, its amendments dated 27.08.2003, 03.11.2009 and 25.01.2016 for use of fly ash in various areas. In the amendment dated 03.11.2009, directives vide clause no.8(i), (ii) and 9 have been given to mining companies for use of ash in all type of mines located within 50 km radius from coal based thermal power stations. The provisions are applicable on all mining agencies under Government, public and private sector and to all type of mines including minerals and metals.

In this regard, Ministry of Power vide OM dated 14-03-2019 has re-constituted a Task Force to identify, review and recommend the list of mines for ash back-filling. It has representatives from CEA, MoEF & CC, Ministry of Mines, CIL, CIMFR (Dhanbad), CMPDIL, DGMS (Dhanbad), CPCB & NTPC.

The Task Force had four meetings (25th March, 10th April, 10th May, and 20th May, 2019) and representatives from Ministry of Coal & DVC were included in the task force based on the suggestions of members. This task force has identified abandoned mines for the aforesaid purpose and the same was submitted to MoEF&CC by the convener of the task force.

In the 5th meeting of the Task Force held on 20th November 2019 at NTPC office in Noida following was decided:

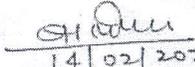
"Task Force noted that some of the TPPs & CEA could not receive the list of mines recommended by Task Force. Therefore, Task Force will request MoP to share the list with all TPPs to visit and examine the feasibility of ash filling in

nearby mine. All the power utilities will share the identified mines in which ash filling is feasible from their nearby TPPs. Task Force will support the TPPs for getting NOC from the mine owner and all statutory clearance for ash filling."

As desired by Ministry of Power, the list of abandoned mines identified by the Task Force is enclosed with request to visit & examine the feasibility of ash filling in nearby mine and accordingly, submit your request to this office for further consideration and necessary action.

संलग्न: ऊपरोक्त अनुसार

भवदीय,


14/02/2020
(बालेश्वर ठाकुर)
निदेशक

प्रतिलिपि सूचनार्थ :-

1. विशेष सहायक (सदस्य थर्मल), केंद्रीय विद्युत प्राधिकरण, सेवा भवन, नई दिल्ली I
2. Shri R K Das, Under Secretary (S.Th), Ministry of Power, Shram Shakti Bhavan, New Delhi-110001
3. Shri B Basu, Convener of Task Force, Chief General Manager, NTPC-Safety, SD, Environment & Ash Management, CC Engineering Office Complex, R&D Building, Noida-201301 (email:bbasu@ntpc.co.in)

Record Notes of Discussions of 5th meeting of Task Force held on 20.11.2019 at office of NTPC, NOIDA

The 5th meeting of Task Force (constituted by Ministry of Power to identify, review and recommend the list of Mines for ash back filling) held on 20th November, 2019 in NTPC Office, Noida. The representatives from MoEF&CC, MOC, CEA(TCD), CMPDIL, CIL, DVC, CIMFR IBM (Ministry of Mines) and NTPC were present in the meeting. The representatives from CPCB & DGMS were not present in the meeting. List of participant is attached as Annexure-I.

In this meeting after introduction & brief overview of 4th meeting, following are the major points of discussions/ recommendations of the Task Force that emerged during this meeting:-

1. Director (T), Ministry of Coal shared that Secretary (Coal) has constituted a Committee under the Chairmanship of Director (Tech.) - CIL having members, Director (Tech.) of all the subsidiaries of CIL. This Committee has been advised to submit monthly progress on identification of mines for ash filling from nearby TPPs. GM (Envt.)-CIL (member of this task force, present in the meeting) was advised to co-ordinate with the said Committee and share the status with the task force. (Action: GM(Envt.)-CIL)
2. Director (T), MoC asked to the TPPs to share about the progress done by TPPs for identification of mines for ash filling from the list of mines (abandoned mines) shared by Task Force.
3. NTPC made presentation and shared status of Mine Void for ash filling by NTPC Stations w.r.t. list of mine voids recommended by Task Force (The detailed status is attached as Annexure-II)
 - Gorbi mine having 40 million cum volume is about 40 km away from NTPC Vindhyachal. This mine has been allocated to Vindhyachal for ash filling. Studies as required as per SOP for mine void filling with ash are in progress. Task Force is requested to take up with M.P. State Pollution Control Board to give permission after the studies are completed.
 - Farakka and Kahalgaon have taken up with ECL for Lalmatia Open Cast Mine, Lalmatia Under Ground Mine and Rajmahal OCP respectively. - cannot be used for ash filling. ECL has earlier informed that they do not have space for ash filling as they have overburden for mine filling. Station has again taken up with Mine Owner. Reply awaited.
 - At Darlipalli, (i) Old Zinc Mines of M/s. Hindustan Zinc Limited, and abandoned mines of MCL in IB Valley are also available. MCL has been requested to provide abandoned mine voids in IB Valley for disposal of ash by the station.
 - At Korba, Bisrampur and Dugga, Open Cast abandoned mines can be taken for filling with ash. Station will shortly be visiting Dugga Open Cast Mine to see if transportation is feasible through road.



- At Lara, two OC-mines of SECL namely, Mand (40 Km), Domnara (65 Km), are situated close to Lara STPP. A visit was also made to the SECL office in Raigarh to discuss the possibility of Mine-filling in the above mentioned mines from Lara. But they indicated that due to high Stripping ratio of SLCL mines near Raigarh area, the possibility of mine back filling is low.
 - Medapalli OCP has been allocated to NTPC Telanagana for ash filling. SCCL has intimated in their letter that they will be handing over the mine to State Government.
4. Representatives of DVC raised that 5 mines are available in the vicinity of DVC for ash filling. N S Dhori & Pipardih of CCL, Muraldih & Kargali OCP of BCCL, Nawo Kajora of ECL. DVC is continuously taking up with these mining authorities for allocation of mine for ash filling. However, mining authorities are stating that Ministry of Coal may allocate any of these mine. Director (T), MoC advised to the representative of CIL (present in the meeting) to examine all the letter written by DVC for allocation of mine to mining authorities and submit the status report to the Task Force. (Action: GM(Envt.)-CIL)
 5. Task Force noted that some of the TPPs & CEA could not receive the list of mine recommended by Task Force. Therefore, Task Force will request to Ministry of Power to share the list with all TPPs to visit & examine the feasibility of ash filling in nearby mine. All the Power Utilities will share the identified mines in which ash filling is feasible from their nearby TPPs. Task Force will support the TPPs for getting NOC from the mine owner and all statutory clearance for ash filling. (Action: Convenor of the Task Force)
 6. Representative of Ministry of Mines shared that list of abandoned mines sites are as per details available in public domain. The status of surface rights are not known. However, prima facie such mines were small/ shallow mines and further details to be ascertained from respective State Govt.
 7. Director (T), MoC & Additional Director (MoEF&CC) advised representatives of CEA & CPCB to monitor ash utilization progress (on quarterly basis) being done by TPPs in line with action plan submitted by TPPs to achieve 100% ash utilization by Dec'2021. (Action: CEA & CPCB)
 8. Representative of Mathon Power Limited (Tata Power), shared that ash was being filled in mine of ECL. However, ECL has now stopped ash filling stating about the EC conditions do not allow ash filling in mines. Additional Director (MoEF&CC) added that MoEF&CC issued OM dated 28.08.2019 stating that conditions in the existing Environmental Clearances (EC) of TPPs and Coal Mines which have valid EC accorded by Ministry/ SEIAA, that will replace the existing conditions (Specific & General) which prohibit the use of fly ash in abandoned mines/ low lying area/ soil conditioner in agriculture. Guidelines for disposal/utilization of fly ash for reclamation of Low Lying Areas and in stowing of Abandoned mines/Quarries are issued with this OM. He added that for Processing the Application for consideration of grant of permission for Reclamation of Abandoned Quarries, necessary clearances shall be obtained from the concerned agencies such as DGMS, SPCB, IBM, MoC, etc. Director (T), MoC advised GM (Envt.)-CIL to examine the issue. (Action: GM (Envt.)-CIL)
 9. Task Force noted that except NTPC & DVC, no TPPs have done validation of mine (from the list of mine provided by Task Force) for ash filling. Task Force requested to all TPPs to visit & examine the feasibility of ash filling in nearby mine. All the Power Utilities will share the identified mines (in which ash filling is feasible from their nearby TPPs) in the next meeting of Task Force. (Action: All TPPs)



10. It was noted that the main objective of the Task Force is to increase number of mines for allocation to TPPs for ash filling and to create interface between TPPs and Mining/ Statutory Authorities.

The Meeting concluded with vote of thanks by CGM (SSEA), NTPC to all participants.

P.S.

The next meeting of the task force will be held in the first week of February, 2020.



Annexure-I

List of Task Force members present during the meeting:-

S. N	Name (Sh/ Smt)	Designation	Organization
1.	B Basu	CGM (SSEA)	NTPC, Convenor of the Task Force
2.	Peeyush Kumar	Dir (Tech)	MOC (Ministry of Coal)
3.	A. N. Singh	Add. Director	MoEF &CC
4.	B B Chugh	GM (Ash Mgmt)	NTPC
5.	T K Mukharji	GM (Env.)	CIL
6.	D Banik	Chief Manager	CIL
7.	Dr C N Ghosh	Chief Scientist	CIMFR
8.	Pushpendra Gaur	D Com	IBM, Mo Mines
9.	Md. Eyasin	CE (EM&PC)	DVC
10.	A Sinha	GM (Env)	CMPDIL
11.	Ranjeet Kumar	Dy. Dir	CEA
12.	Bhagaban Bhattacharya	AD-II	CEA
13.	Vijender Singh	Sr. Manager	CEA
14.	R C Kukreti	AGM	NTPC
15.	Subhash C Kalia	Sr. Manager	NTPC

228	137	Bansi	M.P.	Coal	WCL
229	138	Chargaon	Maharashtra	Coal	WCL
230	139	Pench East	M.P.	Coal	WCL
231	140	Patharkhera-I	M.P.	Coal	WCL
232	141	Gajandoh	M.P.	Coal	WCL
233	142	Patharkhera-II	M.P.	Coal	WCL
234	143	Damua	M.P.	Coal	WCL
235	144	Satpura-II	M.P.	Coal	WCL
236	145	Nandan-I	M.P.	Coal	WCL
237	146	Domnara OC	Chhattisgarh	Coal	SECL
238	147	Burhar No.3	M.P.	Coal	SECL
239	148	Rungta	M.P.	Coal	SECL
240	149	North Jhakrahand	Chhattisgarh	Coal	SECL
241	150	Burhar No.1	M.P.	Coal	SECL
242	151	Pure Chirimiri	Chhattisgarh	Coal	SECL
243	152	Korba 1&2	Chhattisgarh	Coal	SECL
244	153	Korba 3&4	Chhattisgarh	Coal	SECL
245	154	Chachai OC	M.P.	Coal	SECL
246	155	Banki 5&6	Chhattisgarh	Coal	SECL
247	156	Jarwahi OC	M.P.	Coal	SECL
248	157	New Jhimar	M.P.	Coal	SECL
249	158	Banki 7&8	Chhattisgarh	Coal	SECL
250	159	South Jhagrakhand-O	Chhattisgarh	Coal	SECL
251	160	Ramnagar	M.P.	Coal	SECL
252	161	Jhimar Old	M.P.	Coal	SECL
253	162	Rajgamar 8&9	Chhattisgarh	Coal	SECL
254	163	Mand	Chhattisgarh	Coal	SECL
255	164	Kotma	M.P.	Coal	SECL
256	165	Duman Hill	Chhattisgarh	Coal	SECL
257	166	Sonawani	Chhattisgarh	Coal	SECL
258	167	Chachai UG	M.P.	Coal	SECL
259	168	Rajnagar 4 & 5	M.P.	Coal	SECL
260	169	Vivek nagar	M.P.	Coal	SECL
261	170	Jamuna 3 & 4	M.P.	Coal	SECL
262	171	Amlai	M.P.	Coal	SECL
263	172	Korea	Chhattisgarh	Coal	SECL
264	173	Jainagar Old	Chhattisgarh	Coal	SECL
265	174	West Chirimiri	Chhattisgarh	Coal	SECL
266	175	Subhas Incline	M.P.	Coal	SECL
267	176	South Jhagrakhand 5	Chhattisgarh	Coal	SECL
268	177	Kotma OC	M.P.	Coal	SECL
269	178	Kumda Old	Chhattisgarh	Coal	SECL
270	179	Nowrozabad East	M.P.	Coal	SECL
271	180	Kotma West OC	M.P.	Coal	SECL
272	181	Jainagar 5&6	Chhattisgarh	Coal	SECL
273	182	Banki 9&10	Chhattisgarh	Coal	SECL
274	183	New Amlai	M.P.	Coal	SECL
275	184	Anjan Hill	Chhattisgarh	Coal	SECL

276	185	Chhal Incline	Chhattisgarh	Coal	SECL
277	186	Pawan Incline	Chhattisgarh	Coal	SECL
278	187	B. Seam	Chhattisgarh	Coal	SECL
279	188	West Chirimiri	Chhattisgarh	Coal	SECL
280	189	Baiga	M.P.	Coal	SECL
281	190	Laxman	Chhattisgarh	Coal	SECL
282	191	Balanda	Orissa	Coal	MCL
283	192	Hindegir Rampur Coll	Orissa	Coal	MCL
284	193	Baragolai	Assam	Coal	NEC
285	194	Iedn	Assam	Coal	NEC
286	195	Jeypore	Assam	Coal	NEC
287	196	No.20 PIT, YLD	Telangana	Coal	SCCL
288	197	GK-9, KGM	Telangana	Coal	SCCL
289	198	GK-11, KGM	Telangana	Coal	SCCL
290	199	NO.2 INC. BPA	Telangana	Coal	SCCL
291	200	NO.68 DIP, BPA	Telangana	Coal	SCCL
292	201	JK-3 INC. YLD	Telangana	Coal	SCCL
293	202	JK-1 & 2, YLD	Telangana	Coal	SCCL
294	203	PK-3 MNG	Telangana	Coal	SCCL
295	204	GDK-7A, GDK	Telangana	Coal	SCCL
296	205	BOIPALLI, BPA	Telangana	Coal	SCCL
297	206	GDK-7, GDK	Telangana	Coal	SCCL
298	207	SMG-1A, BPA	Telangana	Coal	SCCL
299	208	GK-8, KGM	Telangana	Coal	SCCL
300	209	GK-10, KGM	Telangana	Coal	SCCL
301	210	NO.5A, INC. KGM	Telangana	Coal	SCCL
302	211	GDK-9A INC.GDK	Telangana	Coal	SCCL
303	212	KK-2A, MM	Telangana	Coal	SCCL
304	213	MVK-3, BPA	Telangana	Coal	SCCL
305	214	MVK-2, BPA	Telangana	Coal	SCCL
306	215	POLAMPALLI, YLD	Telangana	Coal	SCCL
307	216	RK-4, RKP	Telangana	Coal	SCCL
308	217	M. PIT, BPA	Telangana	Coal	SCCL
309	218	MNG OC-I, MNG	Telangana	Coal	SCCL
310	219	HCP, KGM	Telangana	Coal	SCCL
311	220	RK-3 INC, RKP	Telangana	Coal	SCCL
312	221	MVK-6 BPA	Telangana	Coal	SCCL
313	222	MVK-5, BPA	Telangana	Coal	SCCL
314	223	GOLETI-2, BPA	Telangana	Coal	SCCL
315	224	RK-1, RKP	Telangana	Coal	SCCL
316	225	MVK-1, BPA	Telangana	Coal	SCCL
317	226	SMG-3, MM	Telangana	Coal	SCCL
318	227	BPA OC-II	Telangana	Coal	SCCL
319	228	IK-I, SRP	Telangana	Coal	SCCL
320	229	KK-5A, MM	Telangana	Coal	SCCL
321	230	CHENNUR-1&1A	Telangana	Coal	SCCL
322	231	SRP-2&2A	Telangana	Coal	SCCL
323	232	GDK-6, GDK	Telangana	Coal	SCCL

कार्यालय कलेक्टर एवं जिला दण्डाधिकारी
जिला-रायगढ़ (छ.ग.)

Annexure-III ext here

जावक क्र. 831 क्षे.का./पर्या.सं.मं./2020

रायगढ़ दिनांक 07/09/2020

प्रति,

01. मुख्य कार्यपालन अधिकारी,
जिला पंचायत, रायगढ़ (छ.ग.)
02. सर्व अनुविभागीय अधिकारी (राजस्व)
अनुविभाग रायगढ़/सारंगढ़/खरसिया/
लैलूंगा/घरघोड़ा/धरमजयगढ़, जिला-रायगढ़ (छ.ग.)
03. सर्व मुख्य कार्यपालन अधिकारी
जनपद पंचायत, रायगढ़/सारंगढ़/खरसिया/
लैलूंगा/बरमकेला/घरघोड़ा/धरमजयगढ़/तमनार/पुसौर

विषय - माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिसिंपल बैंच, नई दिल्ली द्वारा ओ.ए. क्रमांक 104/2018 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय (मध्य), भोपाल द्वारा जारी आदेश के अनुपालन के संबंध में।

संदर्भ - केन्द्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय (मध्य), भोपाल का पत्र दिनांक 16.07.2020

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विषयांतर्गत संदर्भित पत्र के अनुक्रम में लेख है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय (मध्य), भोपाल द्वारा माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिसिंपल बैंच, नई दिल्ली द्वारा ओ.ए. क्रमांक 104/2018 के अनुपालन में गठित समिति द्वारा लिये गये निर्णयानुसार रायगढ़ जिले में पावर प्लांट से जनित फ्लाई ऐश का निचले क्षेत्रों के भूमि भराव में उपयोग को ग्राम पंचायत से अनापत्ति प्रमाण पत्र प्राप्त कर भराव कार्य को प्रतिबंधित किया गया है। अतः उक्त आदेश के परिपालन में अपने कार्य क्षेत्रांतर्गत सर्व ग्राम पंचायतों को फ्लाई ऐश के भूमि भराव हेतु अनापत्ति प्रमाण पत्र जारी नहीं किये जाने बाबत लिखित आदेश निकालकर पालन सुनिश्चित करावें।


कलेक्टर
कार्यालय कलेक्टर,
जिला-रायगढ़ (छ.ग.)



क्षेत्रीय कार्यालय
छ.ग. पर्यावरण संरक्षण मंडल
टी.व्ही.टाँवर रोड, रायगढ़ (छ.ग.)

Email ID roraigarh.cecb@gmail.com, Ph. No. 07762-226569

जावक क्र. 1019 /क्षे. का./तक./पसंम/2020
प्रति,

रायगढ़, दिनांक 19/10/2020

क्षेत्रीय निर्देशक
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
क्षेत्रीय निर्देशालय (मध्य),
परिवेश भवन, पर्यावरण परिसर,
ई-5, अरेरा कालोनी, भोपाल (म.प्र.), पिन-462016

विषय - माननीय एन.जी.टी., प्रिंसिपल बेंच, नई दिल्ली द्वारा ओ.ए. क्रमांक 104/2018, शिवपाल भगत विरुद्ध
यूनियन ऑफ इंडिया में गठित समिति की बैठक दिनांक 16.10.2020

- - - 00 - - -

उपरोक्त विषयान्तर्गत माननीय एन.जी.टी., प्रिंसिपल बेंच, नई दिल्ली द्वारा ओ.ए. क्रमांक 104/2018, शिवपाल भगत विरुद्ध यूनियन ऑफ इंडिया में गठित समिति की बैठक दिनांक 16.10.2020 को विडियो कान्फ्रेंसिंग के माध्यम से सम्पन्न हुई। उक्त बैठक में हुई चर्चानुसार कलेक्टर जिला-रायगढ़ के पत्र क्रमांक 831, दिनांक 07.09.2020 द्वारा रायगढ़ जिले के अंतर्गत लो-लाईग एरिया में फलाई ऐश के डिस्पाजल हेतु ग्राम पंचायतों को अनापत्ति प्रमाण-पत्र जारी नहीं किये जाने बाबत जारी निर्देश की प्रति संलग्न कर प्रेषित है।
संलग्न :- उपरोक्तानुसार।

olc


क्षेत्रीय अधिकारी
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
& रायगढ़ (छ.ग.)

रायगढ़, दिनांक 19/10/2020

पृ. जावक क्र. 1020 /क्षे. का./तक./पसंम/2020

प्रतिलिपि :-

सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल, पर्यावास भवन, नॉर्थ ब्लॉक, सेक्टर-19, नवा रायपुर,
अटल नगर, जिला-रायपुर (छ.ग.) की ओर सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
& रायगढ़ (छ.ग.)

olc

**कार्यालय सहायक अभियंता
लोक स्वास्थ्य यांत्रिकी उपखण्ड घरघोड़ा (छ0ग0)**

विकासखंड तमनार
पेयजल व्यवस्था

	कुल स्थापित	चालू	बंद	रिमार्क
हैंडपंप	984	984	0	
पावरपंप	493	493	0	
नलजल प्रदाय योजना	43	41	2	
स्थलजल योजना	18	18	0	
सोलर पंप	24	23	1	

ग्राम कौडकेल
पेयजल व्यवस्था

	कुल स्थापित	चालू	बंद	रिमार्क
हैंडपंप	12	12	0	
पावरपंप	02	02	0	
नलजल प्रदाय योजना	01	01	0	

- टीप :- 1. कार्यपालन अभियंता, लोक स्वास्थ्य यांत्रिकी खण्ड रायगढ़ के कार्यालयीन आदेश क्र. 822 दिनांक 04.04.2020 के द्वारा खण्ड, उपखण्ड एवं विकासखंड स्तर पर पेयजल समस्याओं के त्वरित निराकरण तथा पेयजल की सुचारु व्यवस्था बनाये रखने के लिये कन्ट्रोल रूम का गठन किया गया है।
2. पेयजल स्रोतों की गुणवत्ता सुनिश्चित करने हेतु जिला जल परीक्षण प्रयोगशाला रायगढ़ एवं उपखण्डीय जल परीक्षण प्रयोगशाला घरघोड़ा में नियमित रूप से पेयजल परीक्षण किया जाता है।

विकासखंड तमनार अंतर्गत फ्लोराईड प्रभावित ग्रामों/बसाहटों में पेयजल व्यवस्था की जानकारी

क्र.	विकासखंड	प्रभावित ग्राम का नाम	जन संख्या	प्रभावित बसाहट का नाम	जन संख्या	ग्राम में कुल स्थापित हैण्डपंप की संख्या (स्रोत)	प्रभावित हैण्डपंप की संख्या (स्रोत)	केप किये गये हैण्डपंप की संख्या (स्रोत)	स्थापित ई. डी.एफ. की संख्या (चालू/बंद)	शुद्ध पेयजल हेतु स्थापित हैण्डपंप	चालू	बंद	ग्राम में स्थापित पावर पंप (चालू/बंद)	ग्राम में स्थापित नलजल योजना (चालू/बंद)	रिमाक
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	17
1		पाता	1358	मुख्य बस्ती	748	16	9	8	1/0	5	5	0	2/0	1/0	-
				बांधापानी	610	12	1	1	0/0	4	4	0	7/0	-	-
2	तमनार	मुडागांव	553	मुख्य बस्ती	367	16	11	10	1/0	3	3	0	2/0	-	-
				झोराडीया	55	3	2	1	1/0	1	1	0	0/0	1/0	-
				उरांव पारा	131	5	1	1	0/0	3	3	0	1/0	-	-
3		सराईटोला	653	मुख्य बस्ती	653	19	14	13	1/0	2	2	0	3/0	-	-
				आवासपारा	205	2	1	1	0/0	1	1	0	2/0	-	-

टीप :-1. ग्राम मुडागांव में मुख्यबस्ती गौराचौक एवं बस्ती प्रा0शा0, ग्राम सराईटोला में आवासपारा एवं मुख्यबस्ती प्रा0शा0, में नवीन ई.डी.एफ. प्लांट डी.एम.एफ. मद अंतर्गत प्रस्तावित किया गया है।

2. जल जीवन मिशन अंतर्गत विकासखंड तमनार के खनन प्रभावित क्षेत्रों के 10 ग्रामों में पेयजल व्यवस्था हेतु राशि रु. 1270.41 लाख की समूह जल प्रदाय योजना प्रस्तावित किया गया है।

कार्यालय कार्यपालन अभियंता, लोक स्वास्थ्य यांत्रिकी खण्ड रायगढ़ (छ०ग०)

आदेश क्र० 822 / स्था०/का०अभि०/लोस्वायां/ रायगढ़ दिनांक 04.04.2020

कार्यालयीन आदेश

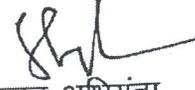
ग्रीष्म काल के दौरान मैदानी स्तर पर पेयजल समस्याओं के त्वरित निराकरण तथा जिले में पेयजल की सुचारु व्यवस्था बनाये रखने हेतु खंड एवं उपखण्ड स्तर तथा विकास खंड स्तर पर निम्नानुसार कन्ट्रोल रूम का गठन किया जाता है:-

क्र०	कार्यालय	नाम एवं पद	प्रभारी अधिकारी	दूरभाष क्रमांक	रिमार्क
1	लोक स्वास्थ्य यांत्रिकी खंड रायगढ़	श्री आर०के० खलखो, सहा० मानत्रिकार	कंट्रोल रूम प्रभारी	8839390621	
		श्री बाबूलाल पटेल अनुरेखक	कंट्रोल रूम सहा० प्रभारी	9770194004	
		श्री राजेश यादव सहा० ग्रेड-3	मोबाईल अटेंडेंट	9993844918	
2	लोक स्वास्थ्य यांत्रिकी उपखंड रायगढ़	श्री जे०पी० गोड, सहायक अभियंता	विकास खंड रायगढ़ एवं पुसौर	946167886	
		श्री वाय०के० चौधरी, उप-अभियंता	विकास खंड रायगढ़	9981492151	
		श्री आई०डी० बारीक, उप-अभियंता	विकास खंड पुसौर	9893906867	
3	लोक स्वास्थ्य यांत्रिकी उपखंड खरसिया	श्री जे०पी० असाटी (प्रभारी), सहायक अभियंता	विकास खंड खरसिया	9425250582	
		कु० उमा सिदार उप अभियंता,	विकास खंड खरसिया	7748023595	
4	लोक स्वास्थ्य यांत्रिकी उपखंड सारंगढ़	श्री बी०एल० खरे (प्रभारी), सहायक अभियंता	विकास खंड सारंगढ़ एवं बरमकेला		
		श्री काशीराम सूर्यवंशी, उप अभियंता,	विकास खंड बरमकेला	8602103054	
5	लोक स्वास्थ्य यांत्रिकी उपखंड घरघोड़ा	श्री देव प्रकाश वर्मा, सहायक अभियंता	विकास खंड घरघोड़ा, तमनार एवं लैलूंगा	9926689298	
		श्री आर०के० टंडन, उप अभियंता,	विकास खंड घरघोड़ा	7566705216	
		श्री गुलाबसिंह चौहान, उप अभियंता,	विकास खंड, लैलूंगा	9424187875	
		श्री गीतेन्द्र पटेल, उप अभियंता,	विकास खंड तमनार	9406155333	
6	लोक स्वास्थ्य यांत्रिकी उपखंड धर्मजयगढ़	श्री टी०आर० राठिया (प्रभारी), सहायक अभियंता	विकास खंड धर्मजयगढ़	8319645800	
		श्री जे०सी० भगत, उप अभियंता,	विकास खंड धर्मजयगढ़	9406222407	



मोबाईल अटेण्डेंट रजिस्टर में हैण्डपंप बन्द होने की शिकायत शिकायतकर्ता के पूर्ण विवरण के साथ दर्ज करेंगे। कंट्रोल रूम प्रभारी सहायक मानत्रिकार प्रतिदिन शिकायत रजिस्टर का अवलोकन कर संबंधित सहायक अभियंता / उपअभियंताओं को हैण्डपंप बंद होने की शिकायत से अवगत करायेगे जिसका उल्लेख वे दिनांक के साथ रजिस्टर में करेंगे एवं पूर्व में बन्द हैण्डपंपों के सुधार कार्य की जानकारी प्राप्त कर रजिस्टर में दर्ज करेंगे। हैण्डपंप बंद होने की सूचना प्राप्ति से 24 घण्टे के भीतर हैण्डपंप सुधार कार्य किया जाना अनिवार्य होगा।

यह आदेश तत्काल प्रभाशील होगा।


कार्यपालन अभियंता,
लोक स्वास्थ्य यांत्रिकी खंड
रायगढ़ (छ0ग0)

पत्र कं0 823 / स्था0/का0अभि0/लोस्वायां/ रायगढ़ दिनांक 04.04.2020
लपि :

- 1 प्रमुख अभियंता, लोक स्वास्थ्य यांत्रिकी विभाग, छ0ग0 रायपुर की ओर सादर सूचनार्थ।
- 2 मुख्य अभियंता, लोक स्वास्थ्य यांत्रिकी विभाग, परिक्षेत्र बिलासपुर की ओर सादर सूचनार्थ।
- 3 अधीक्षण अभियंता, लोक स्वास्थ्य यांत्रिकी विभाग, बिलासपुर मंडल बिलासपुर की ओर सादर सूचनार्थ प्रेषित।
- 4 कलेक्टर जिला रायगढ़ की ओर सादर सूचनार्थ।
- 5 मुख्य कार्यपालन अधिकारी, जिला पंचायत-रायगढ़ की ओर सादर सूचनार्थ।
- 6 अनुविभागीय अधिकारी, (रा) रायगढ़/सारंगढ़/घरघोड़ा/धर्मजयगढ़/खरसिया की ओर सूचनार्थ।
- 7 सहायक जनसंपर्क अधिकारी, रायगढ़ की ओर सूचनार्थ एवं जनहित में दैनिक सामाचार पत्रों में प्रकाशन हेतु प्रेषित।
- 8 सहायक अभियंता, लोक स्वास्थ्य यांत्रिकी उपखंड की ओर सूचनार्थ एवं पालनार्थ।
- 9 समस्त अधिकारी/कर्मचारी की ओर सूचनार्थ एवं पालनार्थ।
- 10 आदेश फाईल।


कार्यपालन अभियंता,
लोक स्वास्थ्य यांत्रिकी खंड
रायगढ़ (छ0ग0)

No. IRCON/2059C/CGRP.EC.EXECU./21/ 9415

Date: 29.09.2020

प्रति,

क्षेत्रीय निर्देशक,
क्षेत्रीय निर्देशालय (मध्य),
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, पर्यावरण परिसर,
ई-5, अरोरा कॉलोनी,
भोपाल 462016 (म.प्र.)

विषय: माननीय राष्ट्रीय हरित अधिकरण द्वारा OA No. 104/2018 में दिनांक 27.02.2020 को जारी आदेश के अनुपालन के संबंध में।

संदर्भ: आपका पत्रांक : क्षे.वि.भो/एन.जी.टी.ओ.ए. 104/2018/545 दिनांक 07 सितम्बर 2020.

महोदय,

संदर्भित पत्र के द्वारा मांगी गयी जानकारी, जो कि इस कार्यालय से सम्बन्धित है निम्नवत है:-

खरसिया से धरमजयगढ़ एवं घरघोडा से गारेपेलमा के बीच रेलवे लाइन का निर्माण छत्तीसगढ़ ईस्ट रेलवे लिमिटेड द्वारा इरकॉन इंटरनेशनल लिमिटेड से कराया जा रहा है। खरसिया-घरघोडा-कोरीछापर (44 कि.मी.) रेलवे लाइन का निर्माण कार्य पूर्ण करा लिया गया है एवं 12.10.2019 से कोरीछापर स्टेशन से कोयले का परिवहन रेल मार्ग द्वारा शुरू हो गया है।

घरघोडा-भालूमुडा-गारेपेलमा, रेलवे लाइन का कार्य प्रगति पर है और घरघोडा-भालूमुडा (14 कि.मी.) तक रेलवे लाइन का निर्माण कार्य जून-2021 तक पूरा करने की योजना है। भालूमुडा से आगे का कार्य, CSPGCL एवं MAHGenco के साथ alignment विवाद के कारण रोक दिया गया है।

कोरीछापर-कुरुमकेला-धरमजयगढ़ रेलवे लाइन का निर्माण कार्य प्रगति पर है एवं इसे दिसम्बर 2020 तक पूरा करने की योजना है।

आवश्यक जानकारी एवं अवलोकन हेतु प्रेषित।

For info, etc
Dr RAM



(महाबल प्रसाद)

मुख्य महाप्रबंधक/सी.जी.आर.पी

- प्रतिलिपि: 1. ED/P, Ircon, New Delhi, for kind information & necessary action please.
2. CGM/CCP, Ircon, New Delhi, for kind information & necessary action please.
3. C.O.O., CERL&CEWRL, for information & necessary action please.



CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, Sector – 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
Email - hocecb@gmail.com

No. 6195 /CECB/2020

Nava Raipur Atal Nagar, Date 14/11/2020

To,

Member Secretary
Central Pollution Control Board
Parivesh Bhawan,
CBD-cum-Office Complex,
East Arjun Nagar,
Delhi - 110 03

Sub: Action Plan for Environment Compensation Fund Expenditure as directed by Hon'ble NGT in the matter of OA No. 102/2019 Order dated 24/07/2020

Ref: Hon'ble NGT order dated 24/07/2020 in OA No. 102/2019.

--:00:--

Sir,

In compliance to above mentioned order, please find enclosed herewith Action Plan for Environment Compensation Fund Expenditure of Chhattisgarh Environment Conservation Board (CECB) for further necessary action.

Encl:- As Above.

Member Secretary

Chhattisgarh Environment Conservation Board,
Nava Raipur Atal Nagar (C.G.)

Action Plan for Environment Compensation Fund Expenditure as directed by Hon'ble NGT in the matter of OA No. 102/2019

Order dated 24/07/2020

After formation of Chhattisgarh State, Chhattisgarh Environment Conservation Board (CECB) was constituted in July 2001. CECB has recovered Rs. 70,84,582/- (Rupees Seventy Lakhs Eighty Four Thousand Five Hundred Eighty Two Only) as environment compensation from industries and hospitals as on date.

Action plan along with expenditure proposed for utilization of environment compensation fund is as follows :-

S. No.	Action Plan	Approx. Amount (Rs. in Crores)	Timeline for implementation	Remarks
01	Source apportionment study of Coal Mines and Power Plants of Tamnar and Gharghora Blocks of District – Raigarh.	1.00	02 Years	-
02	Inventory of Wetlands of the State of Chhattisgarh.	0.20	02 Years	-
Total		1.20	-	-

Note :- The remaining requirement of fund in the action plan will be accommodated by the funds received from environment compensations imposed in future.


Superintending Engineer

Chhattisgarh Environment Conservation Board,
Nava Raipur Atal Nagar (C.G.)


Page 2 of 2

D:\Derwent\Miners Riv\Action Plan for EC fund Expenditure_12.10.20.docx

To,
General Manager (Env), SECL Bilaspur

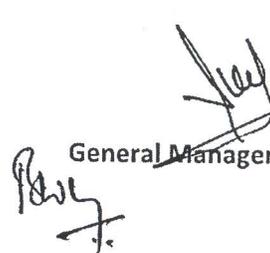
Ref:- NGT OA No. 104/2018 dt 27.02.2020 Shivpal Bhagat vs Union of India
email of GM(Env) dt 14.10.2020

SECL RAIGARH AREA
PRODUCTION DETAILS

SL.No.	FY	Coal Production (in tonnes)	Coal Transportation by Rail (in tonnes)	Coal Transportation by Road (in tonnes)	Coal Transportation by Rail per day (in tonnes)
1	2015-16	2278117.94	1699236.46	8650881.38	4655.44
2	2016-17	13272209.82	2034369.55	8686795.03	5573.62
3	2017-18	14200487	1682494.86	14687610.5	4609.57
4	2018-19	10633472.95	946623.32	9892029.29	2593.49
5	2019-20	11475559.35	1649398.81	7793085.96	4518.90
6	2020-21 (till Sep 2020)	3680070.11	1119621.96	3996074.24	6118.15
TOTAL		55539917.17	9131744.96	53706476.40	28069.17

Total of 06 no. of mines operated by SECL Raigarh Area as on 14.10.2020 from which coal production is being done

% increment:- There is 35% increase in daily average despatch by rail in comparison to the FY 2019-20 after construction of new rail line between Kharsia-Gharghoda-Korichhapar. Coal despatch from Korrichhapar railway siding commenced in the FY 2019-20.


14/10/2020
General Manager, SECL Raigarh Area